

**PROFORMA-1**

**STATEMENT OF IMMOVABLE PROPERTY FOR THE YEAR ENDING on 31<sup>st</sup> March, 2011**

Name of the Officer (in full) and to which the officer belong **Harikrishna Singh**

Present Post held **M.L.A, Jharkhand Vidhan Sabha, Ranchi - 834004** Present pay (i) Basic Pay **Rs 20,000.00** (ii) Gross Salary **Rs 68,000.00**

**Name and details of property**

| Sl No. | Name of District, Sub Division, Taluk & Village/ Town in which property is situated | Housing or other building | Land                           | Present value | If not in own name state whose name had his/her relationship to the Government Servant | How acquired whether by purchase mortgage lease inheritance gift or other wise with date of acquisition & details of person from whom acquired | Annual income from the property | Remarks |
|--------|---|---------------------------|--------------------------------|---------------|--|--|---------------------------------|---------|
| 1      | 2   | 3                         | 4                              | 5             | 6  | 7  | 8                               | 9       |
| 1      | Manika, Bariatu   | -                         | 6.06 Acre                      | NIL           | Ramsundar Singh (Father)   | Ancestral Property   | 60,000.00                       |         |
| 2      | Khata No. - 38, Plot No.-11/A, Pasagan  | -                         | Agricultural Land of 50 Dismil | NIL           | Ramsundar Singh (Father)   | Ancestral Property   | 10,000.00                       |         |

Date.....

Signature

